

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 210**  
**(IB)-626(ND)2020**

**IN THE MATTER OF:**

**M/s. All That Jazz Event & Entertainment ... Applicant/Petitioner**  
**Private Limited.**

**Vs.**

**BW Business World Media Private Limited. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 12.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotify this case on 18.08.2021



**(T.S. SINGH)**  
**COURT OFFICER**